

Court-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 37 of 2014

Dated : 1st September, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2
Mr. S.R. Pandey & Mr. D.R. Pandey
for R-1.

ORDER

Learned counsel for the State Commission wants to file written submissions only. He is permitted to do so by 8th September, 2014 and serve copy thereof on the other side.

Post the matter for reporting compliance on **11th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**